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Gujarat Municipalities (Amendment) Act, 1970 7 of 1970

[06 July 1970]

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An Act further to amend the Gujarat Municipalities Act, 1963. It is hereby enacted in the Twenty-first Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat Municipalities (Amendment) Act, 1970.

2. Amendment Of Section 6 Of Guj. 34 Of 1964 :-

In section 6 of the Gujarat Municipalities Act, 1963 (Guj. 34 of 1964), in sub-section (4), for the words "twenty years" the words "thirty years" shall be, and shall be deemed always to have been, substituted.